

[*Translation*]

Telecast of Programmes in Sanskrit Language

1984. PROF. PREM DHUMAL:
SHRI PHOOL CHAND
VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of such languages included in the Eighth Schedule of the Constitution of India which have been given place in regional languages programme telecast from Delhi Doordarshan Kendra;

(b) whether Sanskrit language programmes are being telecast by Delhi Doordarshan Kendra under the regional language programme;

(c) if so, the number of programmes telecast in Sanskrit language during the last three years; and

(d) if not, by when the programme is likely to be telecast?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) In the chunk for Regional language programmes, Doordarshan Kendra, Delhi telecasts programmes in Assamese, Bengali, Oriya, Gujarati, Punjabi, Sindhi, Kashmiri, Marathi, Kannada, Malayalam, Tamil and Telugu.

(b) and (c) No, Sir. However, Doordarshan Kendra, Delhi has been telecasting a regular programme of 15 minutes in Sanskrit on every Friday in their morning transmission of the National network. The number of such programmes telecast during the last three years from August, 1988 to July, 1991 is 137.

(d) Does not arise.

Proposal from Bundelkhand Development Board, U.P.

1985. SHRI VISHWANATH SHARMA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Bundelkhand Development Board of Uttar Pradesh had forwarded any scheme for the development of Bundelkhand region of Uttar Pradesh to the Planning Commission;

(b) if so, the details thereof; and

(c) whether any action has been taken by the Planning Commission in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) No, Sir.

(b) and (c) Do not arise.

[*English*]

Licence to APEDC to Manufacture Colour Picture Tubes

1986. SHRI SOBHANADREESWARA RAO VADDE : Will the PRIME MINISTER be pleased to state:

(a) whether the A.P. Electronics Development Corporation has applied for an Industrial Licence to produce colour picture tubes in collaboration with M/s Phillips of Holland; if so, the details thereof;

(b) the details of the other similar proposals to produce colour picture tubes pending with the Union Government;

(c) the names of the firms to whom licences to produce colour picture tubes have been issued and when;

(d) the reason for delay in issuing the licence to APEDC; and

(e) the likely date by which APEDC will be issued licence to produce colour picture tubes in collaboration with M/s Phillips of Holland?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (e) A composite proposal for expansion of capacity and foreign collaboration for manufacture

of Colour Picture Tubes was received from M/s. Andhra Pradesh Electronics Development Corporation Ltd. (APEDC). The application was registered by Secretariat for Industrial Approvals (SIA) on 11-4-1986. The proposal was not accepted by the Government of India. M/s APEDC represented against this decision in December, 1988. Meanwhile, the collaborator of M/s APEDC, namely M/s. Philips, Holland, informed the Government of India that they had withdrawn their offer of collaboration with M/s APEDC and terminated all its past arrangements for technology transfer for the manufacture of colour picture tubes. Subsequently however, M/s Philips changed their decision and offered to transfer technology for manufacture of colour picture tubes to M/s APEDC and/or M/s Videocon. The Government of Andhra Pradesh and M/s APEDC have no objection to the consideration of application of M/s Videocon for the grant of licence for the manufacture of Colour Picture Tubes in collaboration with M/s Philips. Holland provided M/s Videocon set up the plant in the State of Andhra Pradesh. M/s Videocon has confirmed the location of their plant for manufacture of Colour Picture Tubes in the State of Andhra Pradesh. However, the proposal of M/s Videocon is under consideration of the Government of India. There is no other proposal to manufacture Colour Picture Tubes pending with the Government.

The item Colour Picture Tube is de-licensed. The names of the firms which have been approved Foreign Collaboration/Capital Goods for CP-Ts manufacture are as follows:—

<i>Sl. No.</i>	<i>Name of the Firm</i>	<i>Date of FC approval</i>
1.	M/s. JCT Electronics Limited	12-3-1984
2.	M/s. Uptron Colour Picture Tubes Ltd.	2-12-1985
3.	M/s. Samtel Colour Ltd	11-8-1986
4.	M/s. J & K SIDC	26-9-1990

Invention of Fusion Machine

1987. SHRI HARI KISHORE SINGH: Will the Prime Minister be pleased to state:

(a) whether a new fusion machine for generating power economically has been invented; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) Tokomak, a special kind of plasma device for producing fusion energy is being tried out in many laboratories. So far they have not succeeded in producing more energy than that used in the machine and therefore, this is considered still uneconomical at this stage of development. In recent times, experiments on cold fusion are being tried out in many laboratories. Yet no reproducible device has been made nor the theory behind this phenomenon is well understood. Research is being carried out in many laboratories in the world including Bhabha Atomic Research Centre.

(b) In view of the above facts, it is too early to judge if fusion energy will become economically available in the next couple of decades.

[*Translation*]

Basic Drugs Unit of I.D.P.L. in Bihar

1988. SHRI DEVENDRA PRASAD YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of drug units set up by Indian Drugs and Pharmaceuticals Ltd. in the country;

(b) whether any proposal to set up a basic drugs unit in Bihar is also pending with the Union Government for a long time;

(c) if so, whether the government propose to authorise the work of setting up of the said unit to Indian Drugs and Pharmaceuticals Ltd., if so the details thereof; and

(d) if not, the reasons therefore?